## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.543/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company Under Section		SBER Bank-Versus-Varrsana Ispat Ltd.  7 IBC		
1.	· MR. D MA	RIPTO JUMBAR, Adu.	(Componente destan	Somogin 1/2/18
1. 2. 3.	ARVNG WRISH, GARG,	UPTA, FCA IK SANGULY, AZ ROY, ADV	dr Ho - Amil Sach	Devins -

## ORDER

Ld. Counsel for the IRP as also Ld. Counsel for the Corporate Debtor are present.

Ld. IRP made a request that he may be permitted to file the Progress Report by the end of this month. Prayer is allowed. Progress Report may be filed by the end of this month.

List on 07.03.2018.

(Jinan K.R.)

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Member (Judicial)

(V.P. Singh) Member (Judicial)